COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 575 OF 2016 APPEAL NO. 193 OF 2016 & IA NOS. 412, 413, 414 OF 2016 & 11 of 2017

Dated: 27th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. T.Munnikrishnaiah, Technical Member

In the matter of:

Raichur Sholapur Transmission Co. Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)

Counsel for the Petitioner(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Poorva Saigal

Mr. Shubham Arya for R-2

Mr. P.V. Dinesh for R-14

S. Vallinayagam for R-15

Ms. Harleen for R-23

K. S. Dhingra for R-24

ORDER

IA NO. 575 of 2016 (Appl. IA for Directions)

Counsel for Respondent No.23 shall inform the Appellant's counsel that I.A. No. 575 of 2016 and I.A. No. 412 of 2016 will be heard today at 2.30 p.m. and he should remain present in the court.

(T.Munnikrishnaiah)
Technical Member
ts/kt

(Justice Ranjana P. Desai) Chairperson